

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :09-02-2024

Date : 09.02.2024									
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Deal ing Sec tion	Se at
1	12681 /2024	09.02. 2024	ABLAP L- 10159 /2023	AMLAN SHAKTI PAUL	C.O .		Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 6)
2	12682 /2024	09.02. 2024	ABLAP L- 858/2 024	GHANA SHYAMA MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 6)
3	12683 /2024	09.02. 2024	WP (C) - 2287/ 2024	S. K. DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-02-05	WRIT BRAN CH-6	(S ea t No - 16 )
4	12684 /2024	09.02. 2024	WP (C) - 7588/ 2021	BIJAY KUMAR DALEI	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 43 )
5	12685 /2024	09.02. 2024	WP (C) - 7590/ 2021	BIJAY KUMAR DALEI	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 43 )
6	12686 /2024	09.02. 2024	WP (C) -	D. BISWAL	C.O .	COUR T	Order Dtd. 2024-02-07	WRIT BRAN	(S ea

			2262/ 2024			NO. 11		CH-6	t No - 16 )
7	12687 /2024	09.02. 2024	WP (C) - 2298/ 2024	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-05	WRIT BRAN CH-6	(S ea t No - 16 )
8	12688 /2024	09.02. 2024	WP (C) - 21845 /2019	MIHIR KUMAR DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-4	(S ea t No - 46 )
9	12689 /2024	09.02. 2024	WP (C) - 21802 /2019	M/S.MIHIR KUMAR DASH	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-4	(S ea t No - 46 )
1 0	12690 /2024	09.02. 2024	WP (C) - 2251/ 2024	D. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-6	(S ea t No - 16 )
1 1	12691 /2024	09.02. 2024	WP (C) - 2241/ 2024	D. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-6	(S ea t No - 16 )
1 2	12692 /2024	09.02. 2024	ABLAP L- 185/2 024	HARISH CHANDRA SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-01-16		(S ea t No - 16 )
1 3	12693 /2024	09.02. 2024	WP (C) - 2245/ 2024	D. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-6	(S ea t No - 16 )

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14	12694/2024	09.02.2024	CRLMC - 4319/2023	S CHOUIDHURY	C.O.	COURT NO. 2	Order Dtd. 2023-10-31	CRIMINAL MISC	(Seat No - 2)
15	12695/2024	09.02.2024	CRLMC - 5118/2023	S MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-12	CRIMINAL MISC	(Seat No - 4)
16	12696/2024	09.02.2024	CRLMC - 152/2024	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	CRIMINAL MISC	(Seat No - 2)
17	12697/2024	09.02.2024	ABLAP L- 14601/2022	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2022-12-15	BAIL -1	(Seat No - 5)
18	12698/2024	09.02.2024	CRLMP - 2565/2023	R K MEHER	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-4	(Seat No - 46)
19	12699/2024	09.02.2024	CRLMP - 2523/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 46)
20	12700/2024	09.02.2024	WP (C) - 2247/2024	D. BISWAL	C.O.	COURT NO. 2	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No - 16)
21	12701/2024	09.02.2024	CRLMP - 2554/2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 46)

2 2	12702 /2024	09.02. 2024	CRLMP - 2556/ 2023	PITABAS NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 46 )
2 3	12703 /2024	09.02. 2024	CRLMP - 2562/ 2023	H K PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 46 )
2 4	12704 /2024	09.02. 2024	WP (C) - 2314/ 2024	DEBASIS ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 48 )
2 5	12705 /2024	09.02. 2024	WP (C) - 42770 /2023	M. R. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 43 )
2 6	12706 /2024	09.02. 2024	CRLMP - 2407/ 2023	BHARAT BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 39 )
2 7	12708 /2024	09.02. 2024	WP (C) - 2719/ 2024	P. K. JENA	C.O .	COUR T NO. 1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
2 8	12709 /2024	09.02. 2024	CRLMP - 2475/ 2023	BIBHUTI RANJAN MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 39 )
2 9	12710 /2024	09.02. 2024	WP (C) - 2744/ 2024	PRADIPTA KUMAR PATTANAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No )

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3 0	12712 /2024	09.02. 2024	CRLMP - 30/20 24	LAXMIDHAR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-01-17	WRIT BRAN CH-7	(S ea t No - 10 )
3 1	12713 /2024	09.02. 2024	CRLMP - 81/20 24	J. PARDHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )
3 2	12714 /2024	09.02. 2024	CRLMP - 74/20 24	M R ROUTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )
3 3	12716 /2024	09.02. 2024	CRLMP - 156/2 024	T. BAG	C.O .	COUR T NO. 2	Order Dtd. 2024-02-29	WRIT BRAN CH-4	(S ea t No - 17 )
3 4	12717 /2024	09.02. 2024	ABLAP L- 833/2 024	TULSI DEVI RATNA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08		(S ea t No - 17 )
3 5	12719 /2024	09.02. 2024	CRLMP - 114/2 024	P.K. MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )
3 6	12720 /2024	09.02. 2024	WP (C) - 2813/ 2024	C R NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
3	12721	09.02.	CRLMP	M.N. MOHANTY	C.O	COUR	Order Dtd. 2024-02-07	WRIT	(S

7	/2024	2024	- 110/2 024		.	T NO. 2		BRAN CH-4	ea t No - 17 )
3 8	12723 /2024	09.02. 2024	WP (C) - 2802/ 2024	KALPATARU PARIDA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
3 9	12724 /2024	09.02. 2024	ABLAP L- 292/2 024	P K ROUSTRAY	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 1)
4 0	12726 /2024	09.02. 2024	CRLMP - 109/2 024	N.K. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )
4 1	12727 /2024	09.02. 2024	WP (C) - 2767/ 2024	M K NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
4 2	12728 /2024	09.02. 2024	CRLMP - 108/2 024	P.K. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )
4 3	12729 /2024	09.02. 2024	WP (C) - 17135 /2020	M K NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 28 )
4 4	12730 /2024	09.02. 2024	CRLMP - 107/2 024	P. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )

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4 5	12732 /2024	09.02. 2024	WP (C) - 43186 /2023	MANGUL NAIK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 38 )
4 6	12733 /2024	09.02. 2024	WP (C) - 42888 /2023	GOPAL PRASAD JENA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-1	(S ea t No - 30 )
4 7	12734 /2024	09.02. 2024	WP (C) - 2536/ 2017	A DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 43 )
4 8	12735 /2024	09.02. 2024	WP (C) - 26512 /2017	B K SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 18 )
4 9	12737 /2024	09.02. 2024	CRLMP - 104/2 024	S. BEHERA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )
5 0	12738 /2024	09.02. 2024	WP (C) - 41920 /2023	B K SWAIN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 15 )
5 1	12740 /2024	09.02. 2024	CRLMP - 102/2 024	SURYA NARAYAN MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 17 )
5 2	12741 /2024	09.02. 2024	WP (C) - 35116	BIKRAM BEHERA	C.O .	COUR T NO.	Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t

			/2023			15			No - 17)
53	12742 /2024	09.02.2024	CRLMP - 101/2024	S.N. GAYA	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	WRIT BRANCH-4	(Seat No - 17)
54	12744 /2024	09.02.2024	CRLMP - 98/2024	A. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 10)
55	12745 /2024	09.02.2024	WP (C) - 41967 /2021	R K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-26	WRIT BRANCH-2	(Seat No - 7)
56	12747 /2024	09.02.2024	CRLMP - 93/2024	M.K. PANI	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 10)
57	12748 /2024	09.02.2024	CRLMP - 94/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 10)
58	12749 /2024	09.02.2024	WPC (O AC) - 3562/2017	M R SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-05	OA Branch	(Seat No - 1)
59	12751 /2024	09.02.2024	CONTC - 464/2024	M/S SURENDRA KU. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-02-07		(Seat No - 1)
60	12752 /2024	09.02.2024	CRLMP - 91/20	MANAS RANJAN BADAJENA	C.O.	COURT NO.	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 1)



			24			3 OLD			No - 10 )
6 1	12753 /2024	09.02. 2024	CRLMP - 92/20 24	N.K. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 10 )
6 2	12755 /2024	09.02. 2024	CONTC - 336/2 024	KALPATARU PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-08		(S ea t No - 10 )
6 3	12756 /2024	09.02. 2024	CRLMP - 80/20 24	K.K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )
6 4	12758 /2024	09.02. 2024	CRLMP - 72/20 24	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )
6 5	12759 /2024	09.02. 2024	ABLAP L- 880/2 024	SANJIB KUMAR BHANJADEO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 10 )
6 6	12761 /2024	09.02. 2024	CRLMP - 71/20 24	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )
6 7	12762 /2024	09.02. 2024	CRLMP - 78/20 24	M.R. ROUSTRAY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	WRIT BRAN CH-7	(S ea t No - 10 )

68	12764/2024	09.02.2024	CONTC - 697/2024	S. SATPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 10)
69	12766/2024	09.02.2024	ABLAP L- 877/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2024-03-06		(Seat No - 10)
70	12767/2024	09.02.2024	CONTC - 730/2024	T. SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 10)
71	12768/2024	09.02.2024	ABLAP L- 415/2024	MRUTYUNJAYA MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 10)
72	12769/2024	09.02.2024	CONTC - 598/2024	M/S SURENDRA KU. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 10)
73	12771/2024	09.02.2024	WP (C) - 2635/2024	K.K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-04	WRIT BRANCH-2	(Seat No - 7)
74	12772/2024	09.02.2024	ABLAP L- 300/2024	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	BAIL -1	(Seat No - 1)
75	12774/2024	09.02.2024	CONTC - 596/2024	R.K. MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2024-02-07		(Seat No - 1)

76	12775/2024	09.02.2024	ABLAP L-67/2024	S K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-07		(Seat No - 1)
77	12777/2024	09.02.2024	ABLAP L-826/2024	SRIKANT KU. BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-06		(Seat No - 1)
78	12778/2024	09.02.2024	CONTC - 594/2024	S.K. RATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-07		(Seat No - 1)
79	12779/2024	09.02.2024	WP (C) - 1814/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
80	12780/2024	09.02.2024	WP (C) - 1851/2024	RANJAN KUMAR NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
81	12781/2024	09.02.2024	WP (C) - 2004/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No - 12)
82	12782/2024	09.02.2024	WP (C) - 2698/2024	RAGHUNATH DAS MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-2	(Seat No - 7)
83	12783/2024	09.02.2024	WP (C) - 6150/2018	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No - 44)
84	12784/2024	09.02.2024	WP (C) - 2528/	D K JENA	C.O.	COURT NO.	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 1)

			2024			23			No-3)
85	12785/2024	09.02.2024	WP (C) - 1700/2024	KIRTAN DANG	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-5)
86	12786/2024	09.02.2024	WP (C) - 1660/2024	KIRTAN DANG	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-5)
87	12787/2024	09.02.2024	WP (C) - 6150/2018	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-44)
88	12788/2024	09.02.2024	WP (C) - 1659/2024	B R SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No-5)
89	12790/2024	09.02.2024	WP (C) - 6151/2018	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-44)
90	12791/2024	09.02.2024	WP (C) - 2512/2024	BISHNU CHARAN PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-3)
91	12793/2024	09.02.2024	WP (C) - 6151/2018	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No-44)
92	12794/2024	09.02.2024	WP (C) - 1848/2024	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No-

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93	12795/2024	09.02.2024	WP (C) - 1882/2024	P BASTIA	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
94	12797/2024	09.02.2024	WP (C) - 2385/2024	K C PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 48)
95	12798/2024	09.02.2024	WP (C) - 6152/2018	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No - 44)
96	12799/2024	09.02.2024	WP (C) - 2557/2024	PITABAS NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 3)
97	12801/2024	09.02.2024	WP (C) - 6152/2018	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No - 44)
98	12802/2024	09.02.2024	WP (C) - 5587/2023	P K MISHRA	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	WRIT BRANCH-5	(Seat No - 47)
99	12803/2024	09.02.2024	WP (C) - 11416/2018	P.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No - 47)
100	12805/2024	09.02.2024	WP (C) - 19961/2017	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No - )

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101	12806/2024	09.02.2024	WP (C) - 11416/2018	K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No - 47)
102	12808/2024	09.02.2024	WP (C) - 42376/2023	BHARAT CHANDRA PATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-3	(Seat No - 13)
103	12809/2024	09.02.2024	WP (C) - 36261/2023	DILLIP KU SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH-8	(Seat No - 41)
104	12810/2024	09.02.2024	WP (C) - 16020/2020	S. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No - 22)
105	12811/2024	09.02.2024	CRLA-1013/2023	M R BADAJENA	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	CRIMINAL APPEAL	(Seat No - 9)
106	12812/2024	09.02.2024	WP (C) - 13160/2022	AUROBINDA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No - 48)
107	12813/2024	09.02.2024	FAO-660/2018	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-02-06	MISC. APPEAL SEC.	(Seat No - 2)
108	12814/2024	09.02.2024	WP (C) - 14659/2023	A. PARIDA	C.O.	COURT NO. 23	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No

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1 0 9	12815 /2024	09.02. 2024	FAO- 660/2 018	R K NAYAK	C.O .	COUR T NO. 23	Order Dtd. 2024-02-06	MISC . APPE AL SEC.	(S ea t No - 2)
1 1 0	12816 /2024	09.02. 2024	WP (C) - 1354/ 2024	D. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2024-02-26	WRIT BRAN CH-4	(S ea t No - 19 )
1 1 1	12818 /2024	09.02. 2024	FAO- 18/20 24	M N NAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - 5)
1 1 2	12819 /2024	09.02. 2024	WP (C) - 26785 /2021	D.K. NAIK	C.O .	COUR T NO. 1	Order Dtd. 2024-02-05	WRIT BRAN CH-6	(S ea t No - 25 )
1 1 3	12820 /2024	09.02. 2024	FAO- 18/20 24	ISWAR CH SAHU	C.O .	COUR T NO. 1	Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - 5)
1 1 4	12821 /2024	09.02. 2024	WP (C) - 32460 /2021	U. CHHOTRAY	C.O .	COUR T NO. 1	Order Dtd. 2024-02-05	WRIT BRAN CH-4	(S ea t No - 17 )
1 1 5	12823 /2024	09.02. 2024	WP (C) - 33010 /2023	MITHUN DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 20 )
1 1 6	12824 /2024	09.02. 2024	FAO- 371/2 023	B MAHALI	C.O .	COUR T NO. 1	Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - -

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1 1 7	12825 /2024	09.02. 2024	WP (C) - 33010 /2023	MITHUN DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 20 )
1 1 8	12826 /2024	09.02. 2024	FAO- 371/2 023	ISWAR CH SAHU	C.O .	COUR T NO. 1	Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - 9)
1 1 9	12828 /2024	09.02. 2024	WP (C) - 33010 /2023	MITHUN DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 20 )
1 2 0	12829 /2024	09.02. 2024	WP (C) - 35146 /2023	P K PATRI	C.O .	COUR T NO. 23	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 17 )
1 2 1	12830 /2024	09.02. 2024	WP (C) - 33010 /2023	MITHUN DAS	C.O .	COUR T NO. 23	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(S ea t No - 20 )
1 2 2	12832 /2024	09.02. 2024	WP (C) - 39061 /2023	M D BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2024-03-13	WRIT BRAN CH-7	(S ea t No - 55 )
1 2 3	12834 /2024	09.02. 2024	CRLMC - 2191/ 2023	J.C. BARAL	C.O .	COUR T NO. 11	Order Dtd. 2023-05-11	CRIM INAL MISC	(S ea t No - 6)
1 2 4	12835 /2024	09.02. 2024	CONTC - 3719/ 2023	A.M. DAS	C.O .	COUR T NO. 11	Order Dtd. 2023-07-03	CONT EMPT	(S ea t No - )



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1 2 5	12837 /2024	09.02. 2024	ABLAP L- 11554 /2023	A.P. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2023-10-13	BAIL -1	(S ea t No - 1)
1 2 6	12838 /2024	09.02. 2024	ABLAP L- 7804/ 2023	SAMBEET PATTANAYAK	C.O .	COUR T NO. 11	Order Dtd. 2023-10-31	BAIL -2	(S ea t No - 11 )
1 2 7	12840 /2024	09.02. 2024	ABLAP L- 11482 /2023	G.C. JENA	C.O .	COUR T NO. 11	Order Dtd. 2024-03-07		(S ea t No - 11 )
1 2 8	12841 /2024	09.02. 2024	ABLAP L- 11498 /2023	G.C. JENA	C.O .	COUR T NO. 11	Order Dtd. 2024-03-07		(S ea t No - 11 )
1 2 9	12842 /2024	09.02. 2024	ABLAP L- 542/2 024	S.CHOUDHURY	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 10 )
1 3 0	12843 /2024	09.02. 2024	ABLAP L- 14801 /2023	B. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-01-30	BAIL -1	(S ea t No - 6)
1 3 1	12857 /2024	09.02. 2024	ABLAP L- 809/2 024	ACHYUTANANDA PATTANAİK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06	BAIL -2	(S ea t No - 12 )
1 3 2	12859 /2024	09.02. 2024	ABLAP L- 742/2 024	KK MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-06		(S ea t No - )

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133	12860/2024	09.02.2024	ABLAP L-759/2024	SK SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 12)
134	12861/2024	09.02.2024	BLAPL -383/2024	SARBESWAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22		(Seat No - 12)
135	12863/2024	09.02.2024	ABLAP L-954/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 12)
136	12864/2024	09.02.2024	BLAPL -8818/2023	U C JENA	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL -2	(Seat No - 8)
137	12865/2024	09.02.2024	ABLAP L-925/2024	J KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 8)
138	12867/2024	09.02.2024	ABLAP L-949/2024	N SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 8)
139	12869/2024	09.02.2024	ABLAP L-904/2024	SK DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 12)
140	12870/2024	09.02.2024	ABLAP L-895/2024	SS PATTANAİK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No -

									12)
141	12872/2024	09.02.2024	ABLAP L-893/2024	SS DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
142	12874/2024	09.02.2024	ABLAP L-891/2024	SP SAHO	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
143	12875/2024	09.02.2024	ABLAP L-890/2024	PK BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 12)
144	12877/2024	09.02.2024	ABLAP L-889/2024	TK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
145	12879/2024	09.02.2024	ABLAP L-888/2024	TK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
146	12881/2024	09.02.2024	ABLAP L-887/2024	PK SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
147	12884/2024	09.02.2024	ABLAP L-886/2024	TK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 12)
14	12886/2024	09.02.2024	ABLAP L-	TK MISHRA	C.O.	COURT	Order Dtd. 2024-02-07		(Sea

8			881/2 024			NO. 11			t No - 12 )
1 4 9	12888 /2024	09.02. 2024	ABLAP L- 876/2 024	D SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 12 )
1 5 0	12890 /2024	09.02. 2024	ABLAP L- 875/2 024	TK MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 12 )
1 5 1	12892 /2024	09.02. 2024	ABLAP L- 868/2 024	SN MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 12 )
1 5 2	12894 /2024	09.02. 2024	WP (C) - 1611/ 2024	S.K. PARIDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-7	(S ea t No - 5)
1 5 3	12895 /2024	09.02. 2024	ABLAP L- 867/2 024	B MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-07		(S ea t No - 5)
1 5 4	12897 /2024	09.02. 2024	ABLAP L- 863/2 024	A PATTANAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-07		(S ea t No - 5)
1 5 5	12898 /2024	09.02. 2024	WP (C) - 2590/ 2024	D. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 3)
1 5 6	12900 /2024	09.02. 2024	ABLAP L- 862/2	AK SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-02-07		(S ea t

			024			2 OLD			No - 3)
1 5 7	12902 /2024	09.02. 2024	ABLAP L- 861/2 024	RR NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 2)
1 5 8	12903 /2024	09.02. 2024	WP (C) - 2589/ 2024	D. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 3)
1 5 9	12904 /2024	09.02. 2024	ABLAP L- 860/2 024	AK SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 3)
1 6 0	12906 /2024	09.02. 2024	ABLAP L- 856/2 024	SK DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07		(S ea t No - 3)
1 6 1	12908 /2024	09.02. 2024	WP (C) - 2569/ 2024	D. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 3)
1 6 2	12910 /2024	09.02. 2024	ABLAP L- 859/2 024	RR NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 2)
1 6 3	12911 /2024	09.02. 2024	WP (C) - 2741/ 2024	R.K. BARIK	C.O .	COUR T NO. 2 OLD		WRIT BRAN CH-3	(S ea t No - 33 )
1 6 4	12913 /2024	09.02. 2024	ABLAP L- 864/2 024	HK PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-02-07		(S ea t No - 33 )

165	12915/2024	09.02.2024	WP (C) - 2563/2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No - 3)
166	12916/2024	09.02.2024	ABLAP L- 855/2024	M MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 3)
167	12918/2024	09.02.2024	ABLAP L- 11340/2023	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-10-12	BAIL -2	(Seat No - 12)
168	12919/2024	09.02.2024	ABLAP L- 678/2024	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07		(Seat No - 12)
169	12920/2024	09.02.2024	ABLAP L- 158/2024	SK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 3)
170	12921/2024	09.02.2024	ABLAP L- 4934/2023	S.K. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2024-03-14	BAIL -1	(Seat No - 2)
171	12922/2024	09.02.2024	ABLAP L- 413/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 2)
172	12923/2024	09.02.2024	ABLAP L- 8359/2023	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-12	BAIL -2	(Seat No - 7)
173	12924/2024	09.02.2024	ABLAP L- 408/2	AMLAN SHAKTI PAUL	C.O.	COURT NO.	Order Dtd. 2024-02-07		(Seat

			024			11			No-7)
174	12925/2024	09.02.2024	BLAPL-14476/2023	D.K. NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No-9)
175	12926/2024	09.02.2024	ABLAP L-914/2024	SR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No-9)
176	12927/2024	09.02.2024	CRLMA-121/2016	H N MOHAPATRA, A SAMANTARAY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-1)
177	12928/2024	09.02.2024	ABLAP L-916/2024	SR PANI	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL-1	(Seat No-4)
178	12929/2024	09.02.2024	ABLAP L-915/2024	BS SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No-4)
179	12930/2024	09.02.2024	BLAPL-12921/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-5)
180	12931/2024	09.02.2024	ABLAP L-229/2024	SK NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No-5)
181	12932/2024	09.02.2024	BLAPL-12921/2023	B. PATTNAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-5)
188	12933/2024	09.02.2024	ABLAP L-	SK NAYAK	C.O.	COURT	Order Dtd. 2024-02-07		(Seat

2			66/20 24			NO. 11			t No - 5)
1 8 3	12934 /2024	09.02. 2024	ABLAP L- 423/2 024	C RANA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 4)
1 8 4	12935 /2024	09.02. 2024	CRLRE V- 218/2 016	B.K. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2024-02-07	CRIM INAL REVI SION	(S ea t No - 3)
1 8 5	12936 /2024	09.02. 2024	CRLRE V- 27/20 24	D. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 9999-12-31	CRIM INAL REVI SION	(S ea t No - 3)
1 8 6	12937 /2024	09.02. 2024	ABLAP L- 411/2 024	KC PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 3)
1 8 7	12938 /2024	09.02. 2024	CRLRE V- 1/202 3	P.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	CRIM INAL REVI SION	(S ea t No - 2)
1 8 8	12939 /2024	09.02. 2024	ABLAP L- 59/20 24	MR SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 7)
1 8 9	12940 /2024	09.02. 2024	CRLMC - 48/20 23	P.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2023-01-19	CRIM INAL MISC	(S ea t No - 1)
1 9 0	12941 /2024	09.02. 2024	WP (C) - 18779 /2021	A. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02-06	WRIT BRAN CH-5	(S ea t No - 23 )



191	12942/2024	09.02.2024	WP (C) - 2291/2024	P.CH. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-6	(Seat No - 16)
192	12943/2024	09.02.2024	BLAPL - 159/2024	NK ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	BAIL -1	(Seat No - 2)
193	12944/2024	09.02.2024	WP (C) - 39206/2023	P.CH. DAS	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No - 31)
194	12945/2024	09.02.2024	ABLAP L- 826/2024	SK BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-06		(Seat No - 31)
195	12946/2024	09.02.2024	WP (C) - 39206/2023	G.C. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-1	(Seat No - 31)
196	12947/2024	09.02.2024	WP (C) - 2312/2024	A.K. JATI	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No - 48)
197	12948/2024	09.02.2024	WP (C) - 18780/2021	A. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-06	WRIT BRANCH-5	(Seat No - 23)
198	12949/2024	09.02.2024	WP (C) - 2742/2024	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-3	(Seat No - )

									33)
199	12950/2024	09.02.2024	WP (C) - 2796/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
200	12951/2024	09.02.2024	WP (C) - 40853/2023	USHA RANI PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-06	WRIT BRANCH-3	(Seat No - 33)
201	12952/2024	09.02.2024	WP (C) - 2254/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 16)
202	12953/2024	09.02.2024	WP (C) - 2761/2024	A.K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
203	12954/2024	09.02.2024	WP (C) - 2561/2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No - 3)
204	12955/2024	09.02.2024	WP (C) - 2562/2024	D. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No - 3)
205	12956/2024	09.02.2024	WP (C) - 2743/2024	S.K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
206	12957/2024	09.02.2024	WP (C) - 1786/2024	BHOJARAJ SETH	C.O.	COURT NO. 2	Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No

						OLD			-39)
207	12958/2024	09.02.2024	WP (C) - 2706/2024	K.K. NATH	C.O.	COURT NO. 2 OLD		WRIT BRANCH-3	(Seat No - 33)
208	12959/2024	09.02.2024	CRLRE V- 678/2023	B. R. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	CRIMINAL REVISION	(Seat No - 2)
209	12960/2024	09.02.2024	CRLRE V- 678/2023	P. K. PATRI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-30	CRIMINAL REVISION	(Seat No - 2)
210	12961/2024	09.02.2024	MACA- 219/2018	S.K. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Seat No - 1)
211	12962/2024	09.02.2024	MACA- 219/2018	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Seat No - 1)
212	12963/2024	09.02.2024	MACA- 219/2018	S. SWAIN	C.O.	COURT NO. 10	Order Dtd. 2024-01-22	MISC. APPEAL SEC.	(Seat No - 1)
213	12964/2024	09.02.2024	BLAPL - 623/2024	BK NANDA	C.O.	COURT NO. 10	Order Dtd. 2024-02-07		(Seat No - 1)
214	12965/2024	09.02.2024	BLAPL - 1367/2023	P K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-03-23	BAIL -1	(Seat No - 6)
2	12966	09.02.	BLAPL	M.R. SAHOO	C.O	COUR	Order Dtd. 2024-02-07	BAIL	(S

15	/2024	2024	- 9828/ 2023		.	T NO. 17		-2	ea t No - 8)
216	12967 /2024	09.02. 2024	BLAPL - 354/2 024	A SUNDARAY	C.O .	COUR T NO. 17	Order Dtd. 2024-02-06		(S ea t No - 8)
217	12968 /2024	09.02. 2024	BLAPL - 3577/ 2023	K C SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 10 )
218	12969 /2024	09.02. 2024	MACA- 1/201 0	S.R. OJHA	C.O .	COUR T NO. 23	Order Dtd. 9999-12-31	MISC . APPE AL SEC.	(S ea t No - 1)
219	12970 /2024	09.02. 2024	BLAPL - 351/2 024	A SUNDARAY	C.O .	COUR T NO. 23	Order Dtd. 2024-02-06		(S ea t No - 1)
220	12971 /2024	09.02. 2024	WP (C) - 614/2 024	P.K. MISHRA	C.O .	COUR T NO. 23	Order Dtd. 2024-02-07	WRIT BRAN CH-5	(S ea t No - 47 )
221	12972 /2024	09.02. 2024	BLAPL - 6425/ 2023	P K KHUNTIA	C.O .	COUR T NO. 23	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 9)
222	12973 /2024	09.02. 2024	BLAPL - 320/2 024	AK SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2024-02-07		(S ea t No - 9)
223	12974 /2024	09.02. 2024	WP (C) - 614/2 024	M.R. BARIK	C.O .	COUR T NO. 23	Order Dtd. 2024-02-07	WRIT BRAN CH-5	(S ea t No

									-47)
224	12975/2024	09.02.2024	BLAPL - 13178/2023	ASISH KUMAR RAY	C.O.	COURT NO. 17	Order Dtd. 2024-01-30	BAIL -1	(Seat No - 4)
225	12976/2024	09.02.2024	BLAPL - 662/2024	PK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-02-08		(Seat No - 4)
226	12977/2024	09.02.2024	BLAPL - 13458/2023	N K SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-02-08	BAIL -2	(Seat No - 8)
227	12978/2024	09.02.2024	CRLRE V- 45/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CRIMINAL REVISION	(Seat No - 3)
228	12979/2024	09.02.2024	BLAPL - 647/2024	S BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-08		(Seat No - 3)
229	12980/2024	09.02.2024	WP (C) - 2574/2024	B.K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 3)
230	12981/2024	09.02.2024	BLAPL - 13603/2023	LAXMIDHAR MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 7)
231	12982/2024	09.02.2024	BLAPL - 631/2024	S CHOUDHURY	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	BAIL -2	(Seat No - 8)
233	12983/2024	09.02.2024	WP (C) -	ARUN KUMAR SUTAR	C.O.	COURT	Order Dtd. 2024-02-06	WRIT BRANCH	(Seat No - 3)

2			42384 /2023			NO. 6		CH-3	t No - 13 )
2 3 3	12984 /2024	09.02. 2024	WP (C) - 2551/ 2024	S.K. LENKA	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	WRIT BRAN CH-1	(S ea t No - 3)
2 3 4	12985 /2024	09.02. 2024	SAO- 10/20 14	P C MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	SECO ND APPE AL	(S ea t No - 3)
2 3 5	12986 /2024	09.02. 2024	WP (C) - 206/2 024	ASHOK KUMAR BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-1	(S ea t No - 49 )
2 3 6	12987 /2024	09.02. 2024	SAO- 20/20 23	JYOTI PRAKASH KAR	C.O .	COUR T NO. 17	Order Dtd. 9999-12-31		(S ea t No - 49 )
2 3 7	12988 /2024	09.02. 2024	WP (C) - 2724/ 2024	S. CHOUDHURY	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-3	(S ea t No - 33 )
2 3 8	12989 /2024	09.02. 2024	BLAPL - 661/2 024	NR SAHO	C.O .	COUR T NO. 17	Order Dtd. 2024-02-08		(S ea t No - 33 )
2 3 9	12990 /2024	09.02. 2024	WP (C) - 17506 /2014	RASHMI KANTA SAHU	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 41 )
2	12991	09.02.	WP (C)	J.P. KAR	C.O	COUR	Order Dtd. 2024-02-07	WRIT	(S

40	/2024	2024	- 2714/ 2024		.	T NO. 17		BRAN CH-3	ea t No - 33 )
241	12992 /2024	09.02. 2024	WP (C) - 17529 /2008	S B UDGATA	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-6	(S ea t No - 16 )
242	12993 /2024	09.02. 2024	WP (C) - 2213/ 2024	G.R. PATRA	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-6	(S ea t No - 16 )
243	12994 /2024	09.02. 2024	WP (C) - 17529 /2008	S P DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-6	(S ea t No - 16 )
244	12995 /2024	09.02. 2024	WP (C) - 2641/ 2024	B. DAS	C.O .	COUR T NO. 17	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
245	12996 /2024	09.02. 2024	MACA- 50/20 22	ACR DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-02-07	MISC . APPE AL SEC.	(S ea t No - 7)
246	12997 /2024	09.02. 2024	WP (C) - 2428/ 2024	J. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 40 )
247	12998 /2024	09.02. 2024	WP (C) - 1768/ 2024	P. K. BARIK	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 39 )

248	12999/2024	09.02.2024	WP (C) - 2786/2024	H.K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
249	13000/2024	09.02.2024	WP (C) - 2801/2024	H.K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 37)
250	13001/2024	09.02.2024	WP (C) - 18802/2023	ANITA RANI PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 16)
251	13002/2024	09.02.2024	WP (C) - 18802/2023	S. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 16)
252	13003/2024	09.02.2024	WP (C) - 18802/2023	SUVENDU BARIK	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-6	(Seat No - 16)
253	13004/2024	09.02.2024	WP (C) - 41559/2023	BISWAJIT MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No - 14)
254	13005/2024	09.02.2024	WP (C) - 41559/2023	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No - 14)
255	13006/2024	09.02.2024	WP (C) - 41559/2023	PRAMOD CHANDRA SEJPADA	C.O.	COURT NO. 6	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No)



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256	13008/2024	09.02.2024	WP (C) - 2181/2019	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-12-22	WRIT BRANCH-8	(Seat No - 39)
257	13009/2024	09.02.2024	RVWPE T- 194/2023	B. K. PATI	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No - 1)
258	13010/2024	09.02.2024	CRP- 4/2016	P. R. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No - 1)
259	13011/2024	09.02.2024	CRP- 4/2016	H. K. MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No - 1)
260	13012/2024	09.02.2024	WP (C) - 59/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No - 21)
261	13013/2024	09.02.2024	BLAPL - 154/2024	P BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07		(Seat No - 21)
262	13014/2024	09.02.2024	BLAPL - 510/2024	JR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07	BAIL -1	(Seat No - 2)
263	13015/2024	09.02.2024	BLAPL - 571/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-07		(Seat No -

									2)
264	13016/2024	09.02.2024	BLAPL - 613/2024	S CHOUDHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-08		(Seat No - 2)
265	13017/2024	09.02.2024	BLAPL - 572/2024	GR PATRA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-07		(Seat No - 2)
266	13018/2024	09.02.2024	WA- 3073/2023	P.K. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-07	WRIT APPEAL	(Seat No - 5)
267	13020/2024	09.02.2024	WA- 545/2023	B.K. SWAIN	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT APPEAL	(Seat No - 6)
268	13021/2024	09.02.2024	WA- 545/2023	G. CHOTRAY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT APPEAL	(Seat No - 6)
269	13022/2024	09.02.2024	WA- 813/2022	S. MOHANTY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT APPEAL	(Seat No - 3)
270	13023/2024	09.02.2024	WA- 813/2022	J. DEHURY	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT APPEAL	(Seat No - 3)
271	13024/2024	09.02.2024	BLAPL - 9090/2023	P BASTIA	C.O .	COURT NO. 2 OLD	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 7)
272	13025/2024	09.02.2024	WA- 813/2022	S. NAYAK	C.O .	COURT NO. 2	Order Dtd. 2024-02-08	WRIT APPEAL	(Seat No

						OLD			- 3)
2 7 3	13026 /2024	09.02. 2024	CONTC - 546/2 024	B. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-03-21		(S ea t No - 3)
2 7 4	13027 /2024	09.02. 2024	CONTC - 4383/ 2023	M.D. BISWAL	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	CONT EMPT	(S ea t No - 6)
2 7 5	13028 /2024	09.02. 2024	WP (C) - 18542 /2021	S. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
2 7 6	13034 /2024	09.02. 2024	WP (C) - 2676/ 2024	MANAS PATI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	WRIT BRAN CH-2	(S ea t No - 7)
2 7 7	13039 /2024	09.02. 2024	MATA- 45/20 20	P K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	FIRS T APPE AL	(S ea t No - 1)
2 7 8	13040 /2024	09.02. 2024	MATA- 45/20 20	R K BARIK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	FIRS T APPE AL	(S ea t No - 1)
2 7 9	13042 /2024	09.02. 2024	MATA- 194/2 022	SANGRAM DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-02-08	FIRS T APPE AL	(S ea t No - 1)
2	13044	09.02.	MATA-	NIRANJAN ROUT	C.O	COUR	Order Dtd. 2024-03-12	FIRS	(S

80	/2024	2024	28/2022		.	T NO. 1		T APPEAL	eat No - 5)
281	13045/2024	09.02.2024	WP (C) - 2601/2024	R B MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
282	13047/2024	09.02.2024	MATA-257/2023	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	FIRST APPEAL	(Seat No - 4)
283	13048/2024	09.02.2024	WP (C) - 1778/2024	SUNIL KUMAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-02-29	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
284	13051/2024	09.02.2024	MATA-80/2022	R C MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-03-01	FIRST APPEAL	(Seat No - 5)
285	13055/2024	09.02.2024	SA-258/1998	S.MAHARANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 3)
286	13056/2024	09.02.2024	JCRLA - 74/2022	B.L. TRIPATHY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 11)
287	13057/2024	09.02.2024	CRLA-345/2022	M.R. BARIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 7)
288	13058/2024	09.02.2024	CRLA-1268/2023	S. BARIK	C.O.	COURT NO.	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat

						5		AL	No-9)
289	13060/2024	09.02.2024	CRLA-22/2021	S. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-5)
290	13061/2024	09.02.2024	CRLA-1143/2023	H.K. MOHANTA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
291	13062/2024	09.02.2024	CRLA-981/2023	J.P. KAR	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
292	13063/2024	09.02.2024	JCRLA-17/2023	A. KALASH	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-1)
293	13064/2024	09.02.2024	MATA-10/2022	M D BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	FIRST APPEAL	(Seat No-5)
294	13065/2024	09.02.2024	CRLA-591/2013	S. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-6)
295	13066/2024	09.02.2024	CRLA-829/2023	BISWARANJAN DALAI	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-9)
296	13067/2024	09.02.2024	MATA-30/2022	R CH ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-02-06	FIRST APPEAL	(Seat No-5)
299	13068/2024	09.02.2024	CRLA-615/2	J.R. DAS	C.O.	COURT	Order Dtd. 9999-12-31	CRIMINAL	(Seat

7			023			NO. 5		APPE AL	t No - 9)
2 9 8	13069 /2024	09.02. 2024	CRLA- 327/2 023	S. BARIK	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
2 9 9	13070 /2024	09.02. 2024	WP (C) - 2721/ 2024	P K SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
3 0 0	13071 /2024	09.02. 2024	CRLA- 612/2 022	P.K. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 7)
3 0 1	13072 /2024	09.02. 2024	WP (C) - 2737/ 2024	N R PANDA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
3 0 2	13073 /2024	09.02. 2024	BLAPL - 10618 /2023	K.C. PANDA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-02	BAIL -2	(S ea t No - 11 )
3 0 3	13074 /2024	09.02. 2024	WP (C) - 2623/ 2024	SAROJ KU. PARIDA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	WRIT BRAN CH-2	(S ea t No - 7)
3 0 4	13075 /2024	09.02. 2024	BLAPL - 11515 /2023	K.C. PANDA	C.O .	COUR T NO. 5	Order Dtd. 2024-02-02	BAIL -2	(S ea t No - 10 )
3 0 5	13076 /2024	09.02. 2024	WA- 503/2 023	S.K. SAHOO	C.O .	COUR T NO.	Order Dtd. 2024-02-05	WRIT APPE AL	(S ea t

						5			No - 6)
306	13079/2024	09.02.2024	CRLMC - 284/2024	N SAHOO	C.O.	COURT NO. 5			(Seat No - 6)
307	13080/2024	09.02.2024	CRLMC - 5172/2023	A KALASH	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 4)
308	13081/2024	09.02.2024	WP (C) - 2550/2024	S K BHANJDEO	C.O.	COURT NO. 15		WRIT BRANCH-1	(Seat No - 3)
309	13082/2024	09.02.2024	WP (C) - 2538/2024	A K RANA	C.O.	COURT NO. 15		WRIT BRANCH-1	(Seat No - 3)
310	13083/2024	09.02.2024	WP (C) - 2024/2024	P BEHARA	C.O.	COURT NO. 15		WRIT BRANCH-3	(Seat No - 12)
311	13084/2024	09.02.2024	WP (C) - 37859/2020	M NAYAK	C.O.	COURT NO. 15		WRIT BRANCH-7	(Seat No - 5)
312	13085/2024	09.02.2024	WP (C) - 37859/2020	M NAYAK	C.O.	COURT NO. 15	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 5)
313	13086/2024	09.02.2024	WP (C) - 37859/2020	R C ROUT	C.O.	COURT NO. 15		WRIT BRANCH-7	(Seat No - 5)
3	13087	09.02.	WP (C)	R. C. PATRA	C.O	COUR	Order Dtd. 2024-01-29	WRIT	(S

14	/2024	2024	- 24762 /2023		.	T NO. 15		BRANCH-2	eat No - 6)
315	13088 /2024	09.02. 2024	BLAPL - 13383 /2023	P. K. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 3)
316	13090 /2024	09.02. 2024	WP (C) - 2756/ 2024	B.K. PANDA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 33 )
317	13091 /2024	09.02. 2024	MACA- 282/2 023	K.R. JENA	C.O .	COUR T NO. 15		MISC . APPE AL SEC.	(S ea t No - 6)
318	13093 /2024	09.02. 2024	MACA- 281/2 023	K.R. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-05	MISC . APPE AL SEC.	(S ea t No - 6)
319	13094 /2024	09.02. 2024	WP (C) - 2895/ 2024	SARAT KU. PRADHAN	C.O .	COUR T NO. 15	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 37 )
320	13095 /2024	09.02. 2024	MACA- 280/2 023	K.R. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-05	MISC . APPE AL SEC.	(S ea t No - 6)
321	13096 /2024	09.02. 2024	MACA- 279/2 023	K.R. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-05	MISC . APPE AL SEC.	(S ea t No - 6)
322	13097 /2024	09.02. 2024	WP (C) - 2548/ 2024	BISWAJIT DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No



									- 3)
3 2 3	13098 /2024	09.02. 2024	MACA- 278/2 023	K.R. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-05	MISC . APPE AL SEC.	(S ea t No - 6)
3 2 4	13099 /2024	09.02. 2024	MACA- 277/2 023	K.R. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-02-05	MISC . APPE AL SEC.	(S ea t No - 6)
3 2 5	13100 /2024	09.02. 2024	CRLA- 1189/ 2023	A.K. MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
3 2 6	13101 /2024	09.02. 2024	WPC (O A)- 1572/ 2019	A DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	OA Bran ch	(S ea t No - 1)
3 2 7	13102 /2024	09.02. 2024	CRLA- 1098/ 2023	D.K. NAIK	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
3 2 8	13103 /2024	09.02. 2024	WP (C) - 2631/ 2024	ANIL KUMAR DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	WRIT BRAN CH-2	(S ea t No - 7)
3 2 9	13104 /2024	09.02. 2024	CRLA- 1181/ 2023	J.R. DAS	C.O .	COUR T NO. 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
3 3 0	13105 /2024	09.02. 2024	CRLMC - 232/2 024	A K MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08		(S ea t No - 9)
3 3 1	13106 /2024	09.02. 2024	CRLA- 1132/ 2023	J.R. DAS	C.O .	COUR T NO.	Order Dtd. 9999-12-31	CRIM INAL APPE	(S ea t

						5		AL	No - 9)
332	13107/2024	09.02.2024	CRLA-1163/2023	J.R. DAS	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No - 9)
333	13108/2024	09.02.2024	CRLMC - 150/2024	USHARANI PATI	C.O.	COURT NO. 5	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
334	13109/2024	09.02.2024	FAO-15/2024	S. SATPATHY	C.O.	COURT NO. 5	Order Dtd. 2024-02-08	MISC APPEAL SEC.	(Seat No - 5)
335	13110/2024	09.02.2024	CRLMC - 141/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
336	13111/2024	09.02.2024	WP (C) - 1775/2024	S.K. PARDHAN	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No - 39)
337	13112/2024	09.02.2024	WP (C) - 2736/2024	N. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-15	WRIT BRANCH-3	(Seat No - 33)
338	13113/2024	09.02.2024	WP (C) - 30085/2023	N.K. SEN	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No - 12)
339	13114/2024	09.02.2024	WP (C) - 30084/2023	N.K. SEN	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANCH-3	(Seat No - )

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340	13115/2024	09.02.2024	CMP-1547/2023	M. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 19)
341	13116/2024	09.02.2024	CRLMC - 128/2024	CHHABI RANA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
342	13117/2024	09.02.2024	WP (C) - 42513/2023	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 25)
343	13118/2024	09.02.2024	CRLMC - 111/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
344	13119/2024	09.02.2024	CMP-57/2024	D.K. RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No - 54)
345	13121/2024	09.02.2024	CRLMC - 106/2024	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
346	13122/2024	09.02.2024	WP (C) - 1771/2024	J. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No - 39)
347	13123/2024	09.02.2024	CRLMC - 57/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08		(Seat No -

									39)
348	13124/2024	09.02.2024	WP (C) - 2621/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
349	13125/2024	09.02.2024	WP (C) - 2648/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
350	13126/2024	09.02.2024	WP (C) - 2694/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
351	13127/2024	09.02.2024	CRLMC - 6/2024	B B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08		(Seat No - 7)
352	13130/2024	09.02.2024	WP (C) - 2760/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 33)
353	13131/2024	09.02.2024	WP (C) - 39848/2023	KIRTAN DANG	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
354	13132/2024	09.02.2024	WP (C) - 41423/2023	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)
355	13133/2024	09.02.2024	WP (C) - 39001/2023	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 121)

								ISIO N BENC H-3)	- 11 9)
3 5 6	13134 /2024	09.02. 2024	WP (C) - 2844/ 2024	R K BARIK	C.O .	COUR T NO. 7	Order Dtd. 2024-02-08	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
3 5 7	13135 /2024	09.02. 2024	WP (C) - 14724 /2023	S.C. DAS	C.O .	COUR T NO. 20	Order Dtd. 9999-12-31	WRIT BRAN CH-3	(S ea t No - 12 )
3 5 8	13136 /2024	09.02. 2024	WP (C) - 1695/ 2024	J K MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-02-08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 2)
3 5 9	13137 /2024	09.02. 2024	WP (C) - 14724 /2023	S.C. DAS	C.O .	COUR T NO. 20	Order Dtd. 9999-12-31	WRIT BRAN CH-3	(S ea t No - 12 )
3 6 0	13138 /2024	09.02. 2024	WP (C) - 6133/ 2023	S. MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-02-08	WRIT BRAN CH-3	(S ea t No - 28 )
3 6 1	13139 /2024	09.02. 2024	WP (C) - 2958/ 2024	S.P. SAMANTA	C.O .	COUR T NO. 20	Order Dtd. 2024-03-06	WRIT BRAN CH-5	(S ea t No - 21 )
3 6 2	13140 /2024	09.02. 2024	WP (C) - 2608/ 2024	M K PANI	C.O .	COUR T NO. 20	Order Dtd. 2024-02-08	WRIT BRAN CH (DIV ISIO	(S ea t No -

								N BENC H-3)	12 3)
3 6 3	13141 /2024	09.02. 2024	MA- 1019/ 2001	D. NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2019-09-27	MISC . APPE AL SEC.	(S ea t No - 2)
3 6 4	13142 /2024	09.02. 2024	CRLA- 328/2 018	BINDU SAGAR SWAIN	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	CRIM INAL APPE AL	(S ea t No - 5)
3 6 5	13143 /2024	09.02. 2024	WP (C) - 42972 /2023	S. DAS	C.O .	COUR T NO. 5	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 45 )
3 6 6	13144 /2024	09.02. 2024	WP (C) - 42972 /2023	I.CH. SAHU	C.O .	COUR T NO. 5	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 45 )
3 6 7	13145 /2024	09.02. 2024	CRLA- 328/2 018	A MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	CRIM INAL APPE AL	(S ea t No - 5)
3 6 8	13146 /2024	09.02. 2024	BLAPL - 11480 /2023	ASHOK KU SAHOO	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 6)
3 6 9	13147 /2024	09.02. 2024	BLAPL - 13951 /2023	SRINIBASH MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 10 )
3 7 0	13148 /2024	09.02. 2024	WP (C) - 28387 /2013	B.K. PARDHI	C.O .	COUR T NO. 5		WRIT BRAN CH-1	(S ea t No - )

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371	13149/2024	09.02.2024	WP (C) - 6786/2019	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-03-13	WRIT BRANCH-5	(Seat No - 32)
372	13150/2024	09.02.2024	CMP-1562/2023	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 19)
373	13151/2024	09.02.2024	ABLAP L-2039/2020	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	BAIL-2	(Seat No - 17)
374	13152/2024	09.02.2024	RSA-92/2023	M K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 1)
375	13153/2024	09.02.2024	RSA-92/2023	M K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 1)
376	13154/2024	09.02.2024	WP (C) - 2481/2024	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No - 40)
377	13155/2024	09.02.2024	RSA-94/2023	M K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 1)
378	13156/2024	09.02.2024	WP (C) - 2184/2024	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2024-02-08	WRIT BRANCH-5	(Seat No - 32)

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379	13157/2024	09.02.2024	WP (C) - 2542/2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-1	(Seat No - 3)
380	13158/2024	09.02.2024	CRLA-203/2018	DILLIP KU MALLIK	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPELLAL	(Seat No - 5)
381	13160/2024	09.02.2024	WP (C) - 2515/2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-1	(Seat No - 3)
382	13161/2024	09.02.2024	WP (C) - 2462/2024	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No - 40)
383	13162/2024	09.02.2024	RSA-484/2003	P.K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	SECOND APPELLAL	(Seat No - 3)
384	13163/2024	09.02.2024	RSA-217/2023	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	SECOND APPELLAL	(Seat No - 6)
385	13164/2024	09.02.2024	RSA-364/2009	M/S.AJODHYA R.DASH	C.O.	COURT NO. 23	Order Dtd. 2024-02-09	SECOND APPELLAL	(Seat No - 3)
386	13165/2024	09.02.2024	RSA-217/2023	R K SAHU	C.O.	COURT NO. 23	Order Dtd. 2024-02-08	SECOND APPELLAL	(Seat No - 6)
387	13166/2024	09.02.2024	SA-53/1993	A.K. SAHOO	C.O.	COURT NO.	Order Dtd. 2024-02-09		(Seat



						23			No - 6)
388	13167/2024	09.02.2024	WP (C) - 2431/2024	G.R. PATRA	C.O .	COURT NO. 23	Order Dtd. 2024-02-08	WRIT BRANCH-8	(Seat No - 40)
389	13168/2024	09.02.2024	WP (C) - 183/2024	B C PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 56)
390	13169/2024	09.02.2024	WP (C) - 37117/2023	J.D. MUDULI	C.O .	COURT NO. 23	Order Dtd. 2023-11-21	WRIT BRANCH-2	(Seat No - 9)
391	13170/2024	09.02.2024	WP (C) - 165/2024	B C PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 56)
392	13171/2024	09.02.2024	WP (C) - 169/2024	B C PANDA	C.O .	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 56)
393	13172/2024	09.02.2024	WP (C) - 2851/2024	S. BARIK	C.O .	COURT NO. 23	Order Dtd. 2024-05-16	WRIT BRANCH-4	(Seat No - 37)
394	13173/2024	09.02.2024	WP (C) - 1991/2024	S. MOHANTY	C.O .	COURT NO. 23	Order Dtd. 2024-05-14	WRIT BRANCH-2	(Seat No - 6)
395	13174/2024	09.02.2024	WP (C) - 169/2024	B C PANDA	C.O .	COURT NO.	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 8)

			024			6			No - 56)
396	13175/2024	09.02.2024	WP (C) - 2297/2024	S.K. SINGH	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-6	(Seat No - 16)
397	13177/2024	09.02.2024	WP (C) - 2318/2024	R.C. BHOI	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-7	(Seat No - 48)
398	13178/2024	09.02.2024	CONTC - 2583/2023	N.K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	CONT EMPT	(Seat No - 7)
399	13179/2024	09.02.2024	CONTC - 10136/2023	D. SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-06-27	CONT EMPT	(Seat No - 7)
400	13180/2024	09.02.2024	WP (C) - 171/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 56)
401	13181/2024	09.02.2024	CONTC - 8728/2023	ATMAJIT MANMITH DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-27	CONT EMPT	(Seat No - 2)
402	13182/2024	09.02.2024	WP (C) - 36547/2023	J.D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-06-26	WRIT BRANCH-3	(Seat No - 14)
403	13183/2024	09.02.2024	WP (C) - 173/2	B C PANDA	C.O.	COURT NO.	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat

			024			6			No - 56)
404	13184/2024	09.02.2024	FAO-478/2023	J. GHOSE	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	MISC . APPELLAL SEC.	(Seat No - 8)
405	13185/2024	09.02.2024	FAO-478/2023	I.CH. SAHU	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	MISC . APPELLAL SEC.	(Seat No - 8)
406	13186/2024	09.02.2024	WP (C) - 2065/2024	P.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	WRIT BRANCH-3	(Seat No - 12)
407	13187/2024	09.02.2024	CRLMC - 4323/2023	BK PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	CRIMINAL MISC	(Seat No - 2)
408	13188/2024	09.02.2024	WP (C) - 2581/2024	P.K. SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-02-08	WRIT BRANCH-1	(Seat No - 3)
409	13189/2024	09.02.2024	CRLMC - 10/2024	G SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-08		(Seat No - 3)
410	13190/2024	09.02.2024	WP (C) - 178/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-8	(Seat No - 56)
411	13191/2024	09.02.2024	BLAPL - 14326/2023	B.S. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	BAIL -1	(Seat No -

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4 1 2	13192 /2024	09.02. 2024	CRLMC - 5214/ 2023	J PRADHAN	C.O .	COUR T NO. 6	Order Dtd. 2024-02-08	CRIM INAL MISC	(S ea t No - 5)
4 1 3	13193 /2024	09.02. 2024	WP (C) - 200/2 024	B C PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-8	(S ea t No - 56 )
4 1 4	13194 /2024	09.02. 2024	BLAPL - 13849 /2023	A.K. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2024-02-09	BAIL -1	(S ea t No - 6)
4 1 5	13195 /2024	09.02. 2024	WP (C) - 203/2 024	B C PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 49 )
4 1 6	13196 /2024	09.02. 2024	BLAPL - 12781 /2023	B.S. SWAIN	C.O .	COUR T NO. 6	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 10 )
4 1 7	13197 /2024	09.02. 2024	WP (C) - 204/2 024	B C PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 49 )
4 1 8	13198 /2024	09.02. 2024	WP (C) - 207/2 024	B C PANDA	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 49 )
4 1 9	13199 /2024	09.02. 2024	BLAPL - 13047 /2023	J.P. KAR	C.O .	COUR T NO. 6	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - )

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420	13200/2024	09.02.2024	BLAPL-13206/2023	J.P. KAR	C.O.	COURT NO. 6	Order Dtd. 2024-02-08	BAIL-2	(Seat No-9)
421	13201/2024	09.02.2024	WP (C)-208/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-1	(Seat No-49)
422	13202/2024	09.02.2024	WP (C)-209/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-1	(Seat No-49)
423	13203/2024	09.02.2024	WP (C)-212/2024	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-05-08	WRIT BRANCH-1	(Seat No-49)
424	13204/2024	09.02.2024	ABLAP L-15052/2023	R B MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-02-08		(Seat No-49)
425	13205/2024	09.02.2024	ABLAP L-15073/2023	ARUN KUMAR MANSINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-29		(Seat No-49)
426	13206/2024	09.02.2024	BLAPL-13205/2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No-9)
427	13207/2024	09.02.2024	BLAPL-13013/2023	J.P. KAR	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No)

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428	13208/2024	09.02.2024	BLAPL-13296/2023	M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No-9)
429	13209/2024	09.02.2024	ABLAPL-15178/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-11)
430	13210/2024	09.02.2024	BLAPL-332/2024	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No-11)
431	13211/2024	09.02.2024	BLAPL-11026/2023	K.C. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No-8)
432	13212/2024	09.02.2024	BLAPL-13907/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-2	(Seat No-10)
433	13213/2024	09.02.2024	ABLAPL-15177/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-11)
434	13214/2024	09.02.2024	BLAPL-3/2024	G SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No-11)
435	13215/2024	09.02.2024	BLAPL-12175/2023	A.M. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL-1	(Seat No-3)
4	13216	09.02.	ABLAP	S K NAYAK	C.O.	COUR	Order Dtd. 2024-02-08	BAIL	(S

36	/2024	2024	L-15181/2023		.	T NO. 11		-1	eat No - 1)
437	13217/2024	09.02.2024	CONTC - 559/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 1)
438	13218/2024	09.02.2024	CONTC - 557/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-09		(Seat No - 1)
439	13219/2024	09.02.2024	ABLAP L-15180/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 1)
440	13220/2024	09.02.2024	BLAPL - 11912/2023	J. PARDHAN	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 4)
441	13221/2024	09.02.2024	ABLAP L-15179/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 1)
442	13222/2024	09.02.2024	CRLMC - 3483/2022	M. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-02-15	CRIMINAL MISC	(Seat No - 5)
443	13223/2024	09.02.2024	ABLAP L-13959/2023	SAKTI PRASAD DAS	C.O.	COURT NO. 11	Order Dtd. 2023-11-29	BAIL -1	(Seat No - 1)
444	13224/2024	09.02.2024	ABLAP L-15272/2023	S K NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -2	(Seat No - 7)

445	13225/2024	09.02.2024	ABLAP L-943/2024	TR DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 6)
446	13226/2024	09.02.2024	RSA-101/2017	S PATTANAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 5)
447	13227/2024	09.02.2024	ABLAP L-7326/2023	A.K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-09-13	BAIL -2	(Seat No - 8)
448	13228/2024	09.02.2024	CRP-17/2023	P.C. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-16	CIVIL REVISION	(Seat No - 1)
449	13229/2024	09.02.2024	RSA-7/2024	A K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	SECOND APPEAL	(Seat No - 4)
450	13230/2024	09.02.2024	CRLMP -126/2024	P N JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
451	13231/2024	09.02.2024	BLAPL -12208/2023	R.K. DEHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	BAIL -2	(Seat No - 8)
452	13232/2024	09.02.2024	ABLAP L-875/2024	TK MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-02-08		(Seat No - 8)
453	13233/2024	09.02.2024	BLAPL -10133/2023	M.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	BAIL -1	(Seat No - 1)



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454	13234/2024	09.02.2024	CRLMP - 125/2024	KAMALAKANTA NATH	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
455	13235/2024	09.02.2024	CRLMP - 128/2024	D K NAIK	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
456	13236/2024	09.02.2024	ABLAP L- 907/2024	HK DASH	C.O.	COURT NO. 11	Order Dtd. 2024-02-07		(Seat No - 17)
457	13237/2024	09.02.2024	CRLMP - 132/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
458	13239/2024	09.02.2024	BLAPL - 13299/2023	T.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 9)
459	13240/2024	09.02.2024	CRLMC - 3212/2023	S BEHERA	C.O.	COURT NO. 2	Order Dtd. 2023-10-16	CRIMINAL MISC	(Seat No - 6)
460	13241/2024	09.02.2024	ABLAP L- 15505/2023	J PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 8)
461	13242/2024	09.02.2024	BLAPL - 13306/2023	K.K. NATH	C.O.	COURT NO. 2	Order Dtd. 2024-02-09	BAIL -1	(Seat No -

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4 6 2	13243 /2024	09.02. 2024	TRP (C )- 400/2 023	S. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-06	M.J. C.	(S ea t No - 6)
4 6 3	13244 /2024	09.02. 2024	ABLAP L- 15507 /2023	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 8)
4 6 4	13245 /2024	09.02. 2024	ABLAP L- 15503 /2023	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 8)
4 6 5	13246 /2024	09.02. 2024	BLAPL - 14144 /2023	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	BAIL -1	(S ea t No - 5)
4 6 6	13247 /2024	09.02. 2024	CRLMP - 134/2 024	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	WRIT BRAN CH-4	(S ea t No - 17 )
4 6 7	13248 /2024	09.02. 2024	BLAPL - 13113 /2023	J.P. KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 4)
4 6 8	13249 /2024	09.02. 2024	BLAPL - 13053 /2023	J.P. KAR	C.O .	COUR T NO. 2	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 11 )
4 6 9	13250 /2024	09.02. 2024	ABLAP L- 15513 /2023	R R NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-02-07	BAIL -2	(S ea t No - 8)
4 7	13251 /2024	09.02. 2024	ABLAP L-	R R NAYAK	C.O .	COUR T	Order Dtd. 2024-02-07	BAIL -2	(S ea

0			15514/2023			NO. 2			t No - 8)
471	13252/2024	09.02.2024	TRP (C) - 139/2023	S. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-02-08	M.J.C.	(Seat No - 6)
472	13253/2024	09.02.2024	CRLMC - 4688/2023	B M BHUYAN	C.O.	COURT NO. 2	Order Dtd. 2023-11-16		(Seat No - 6)
473	13254/2024	09.02.2024	CMP- 1563/2023	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 19)
474	13255/2024	09.02.2024	CRLMP - 135/2024	B S SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
475	13256/2024	09.02.2024	CMP- 274/2023	SAMIR KUMAR MISHRA, J. PRADHAN, P.S.MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-07-19	WRIT BRANCH-7	(Seat No - 48)
476	13257/2024	09.02.2024	CRLMP - 133/2024	B S SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No - 17)
477	13258/2024	09.02.2024	MATA- 194/2022	M.R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	FIRST APPEAL	(Seat No - 1)
478	13259/2024	09.02.2024	CMP- 545/2022	SUKANTA KUMAR NAYAK	C.O.	COURT NO.	Order Dtd. 2024-04-04	WRIT BRANCH-4	(Seat No - 1)

						20			No-17)
479	13260/2024	09.02.2024	CMP-1542/2023	H.K. MOHANTA	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-19)
480	13261/2024	09.02.2024	CRLMC-5226/2023	PK MISHRA	C.O.	COURT NO. 20	Judgement Dtd. 2024-02-08	CRIMINAL MISC	(Seat No-5)
481	13262/2024	09.02.2024	CMP-78/2024	S.K. RATH	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-54)
482	13263/2024	09.02.2024	CRLMP-2574/2023	SK NATH	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-46)
483	13264/2024	09.02.2024	CMP-42/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 20	Order Dtd. 2024-02-07	WRIT BRANCH-6	(Seat No-54)
484	13265/2024	09.02.2024	CRLMP-2543/2023	N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	WRIT BRANCH-4	(Seat No-46)
485	13266/2024	09.02.2024	RPFAM-333/2023	SUSANTA SEK HAR MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2024-02-08	FIRST APPEAL	(Seat No-5)
488	13267/2024	09.02.2024	CRLMP-	J KAMILA	C.O.	COURT	Order Dtd. 2024-02-08	WRIT BRANCH	(Seat

6			2551/ 2023			NO. 20		CH-4	t No - 46 )
4 8 7	13268 /2024	09.02. 2024	WP (C) - 39232 /2023	N.K. ROUT	C.O .	COUR T NO. 20	Order Dtd. 2024-02-07	WRIT BRAN CH-1	(S ea t No - 31 )
4 8 8	13269 /2024	09.02. 2024	CRLMP - 2202/ 2023	AM DAS	C.O .	COUR T NO. 20	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 4 )
4 8 9	13270 /2024	09.02. 2024	CRLMP - 2271/ 2023	RK DEHURA	C.O .	COUR T NO. 20	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 4 )
4 9 0	13271 /2024	09.02. 2024	CRLMP - 943/2 020	PK PATRA	C.O .	COUR T NO. 22	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 2 )
4 9 1	13272 /2024	09.02. 2024	CRLMP - 39/20 24	DK SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2024-02-01	WRIT BRAN CH-7	(S ea t No - 10 )
4 9 2	13273 /2024	09.02. 2024	CRLMP - 507/2 022	D SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2024-02-08	WRIT BRAN CH-1	(S ea t No - 4 )
4 9 3	13296 /2024	09.02. 2024	ABLAP L- 941/2 024	BALARAM SINGH	C.O .	COUR T NO. 22	Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 12 )
4 9 4	13302 /2024	09.02. 2024	ABLAP L- 919/2	RAHUL SETHI	C.O .	COUR T NO.	Order Dtd. 2024-02-08		(S ea t )

			024			22			No - 12)
495	13303/2024	09.02.2024	BLAPL - 143/2024	J PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2024-02-01		(Seat No - 12)
496	13305/2024	09.02.2024	WP (C) - 22681/2014	M.K. PATI	C.O.	COURT NO. 22	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(Seat No - 47)
497	13306/2024	09.02.2024	WP (C) - 22681/2014	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2024-02-05	WRIT BRAN CH-5	(Seat No - 47)
498	13307/2024	09.02.2024	BLAPL - 13079/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 22	Order Dtd. 2024-02-07	BAIL -2	(Seat No - 11)
499	13308/2024	09.02.2024	WP (C) - 2969/2024	K C PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-02-08	WRIT BRAN CH-5	(Seat No - 21)
500	13309/2024	09.02.2024	WP (C) - 2696/2024	S C MEKAP	C.O.	COURT NO. 22		WRIT BRAN CH-2	(Seat No - 7)
501	13310/2024	09.02.2024	WP (C) - 1618/2024	M D BISWL	C.O.	COURT NO. 22		WRIT BRAN CH-7	(Seat No - 5)
50	13311/2024	09.02.2024	WP (C) -	R C BHOI	C.O.	COURT		WRIT BRAN	(Seat

2			22657 /2023			NO. 22		CH-3	t No - 11 )
5 0 3	13312 /2024	09.02. 2024	WP (C) - 36111 /2023	P K SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2023-11-08	WRIT BRAN CH-7	(S ea t No - 48 )
5 0 4	13313 /2024	09.02. 2024	WP (C) - 36111 /2023	P K SWAIN	C.O .	COUR T NO. 10	Order Dtd. 2023-11-08	WRIT BRAN CH-7	(S ea t No - 48 )
5 0 5	13314 /2024	09.02. 2024	WP (C) - 2693/ 2024	ANTARYAMI MOHANTA	C.O .	COUR T NO. 10	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
5 0 6	13315 /2024	09.02. 2024	BLAPL - 14651 /2023	D.K.SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 8)
5 0 7	13316 /2024	09.02. 2024	BLAPL - 14652 /2023	D.K.SAHU	C.O .	COUR T NO. 10	Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 8)
5 0 8	13317 /2024	09.02. 2024	MACA- 50/20 22	P.K.BARIK	C.O .	COUR T NO. 6	Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - 7)
5 0 9	13318 /2024	09.02. 2024	ABLAP L- 934/2 024	A KALASH	C.O .	COUR T NO. 6	Order Dtd. 2024-02-08		(S ea t No - 7)
5 1 0	12850 /2024	09.02. 2024	ABLAP L- 489/2 024	NABA KISHORE GURU	GEN ERA L		Order Dtd. 2024-02-06	BAIL -2	(S ea t No

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511	12851/2024	09.02.2024	ABLAP L-13047/2023	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2024-02-01	BAIL-2	(Seat No-8)
512	12852/2024	09.02.2024	BLAPL-13734/2023	PRADIP MOHANTY	GENERAL		Order Dtd. 2024-02-07	BAIL-1	(Seat No-11)
513	12853/2024	09.02.2024	WA-1631/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-5)
514	12854/2024	09.02.2024	WA-1643/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-5)
515	12855/2024	09.02.2024	WA-1658/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-5)
516	12856/2024	09.02.2024	WA-1660/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-5)
517	12858/2024	09.02.2024	BLAPL-11610/2022	SARBESWAR SAHOO	GENERAL		Order Dtd. 2024-01-31	BAIL-2	(Seat No-10)
518	12862/2024	09.02.2024	WA-1695/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-15	WRIT APPEAL	(Seat No-5)
51	12866/2024	09.02.2024	WA-1814/	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No-5)



9			2022		L			AL	t No - 6)
5 2 0	12868 /2024	09.02. 2024	WA- 1815/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S ea t No - 6)
5 2 1	12871 /2024	09.02. 2024	WP (C) - 39215 /2023	SANJAYA KUMAR BEHERA	GEN ERA L		Entire Document	WRIT BRAN CH-1	(S ea t No - 31 )
5 2 2	12873 /2024	09.02. 2024	ABLAP L- 7079/ 2023	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2023-08-10	BAIL -1	(S ea t No - 1)
5 2 3	12876 /2024	09.02. 2024	ABLAP L- 10620 /2023	KUMAR KASHYAP	GEN ERA L		Order Dtd. 2023-09-29	BAIL -1	(S ea t No - 2)
5 2 4	12878 /2024	09.02. 2024	ABLAP L- 780/2 024	UMA SHANKAR PATEL	GEN ERA L		Order Dtd. 2024-02-06		(S ea t No - 2)
5 2 5	12880 /2024	09.02. 2024	WA- 1626/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-15	WRIT APPE AL	(S ea t No - 5)
5 2 6	12883 /2024	09.02. 2024	WA- 1467/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-15	WRIT APPE AL	(S ea t No - 4)
5 2 7	12885 /2024	09.02. 2024	WA- 1397/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S ea t No - 2)

528	12889/2024	09.02.2024	WA-1344/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 2)
529	12891/2024	09.02.2024	WA-1681/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 5)
530	12893/2024	09.02.2024	WA-236/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 5)
531	12896/2024	09.02.2024	WA-779/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
532	12899/2024	09.02.2024	WA-1375/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 2)
533	12901/2024	09.02.2024	WA-1759/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
534	12905/2024	09.02.2024	WA-193/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 3)
535	12907/2024	09.02.2024	WA-346/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-17	WRIT APPEAL	(Seat No - 2)
536	12909/2024	09.02.2024	WA-1134/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - )

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537	12914/2024	09.02.2024	WA-256/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 5)
538	12917/2024	09.02.2024	WA-787/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No - 7)
539	13007/2024	09.02.2024	FA-28/2000	KHETRABASI	GENERAL		Order Dtd. 2014-08-13		(Seat No - 7)
540	13029/2024	09.02.2024	FA-29/2000	KHETRABASI	GENERAL		Order Dtd. 2014-08-13		(Seat No - 7)
541	13030/2024	09.02.2024	RVWPE T-416/2023	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2024-02-08	CIVIL REVISION	(Seat No - 1)
542	13031/2024	09.02.2024	BLAPL - 279/2024	SEVATI SOREN	GENERAL		Order Dtd. 2024-02-08		(Seat No - 1)
543	13032/2024	09.02.2024	WP (C) - 963/2016	A.K. SAA	GENERAL		Order Dtd. 2016-02-24		(Seat No - 1)
544	13033/2024	09.02.2024	WP (C) - 963/2016	A.K. SAA	GENERAL		Order Dtd. 2016-02-24		(Seat No - 1)
545	13035/2024	09.02.2024	WP (C) - 963/2016	A.K. SAA	GENERAL		Order Dtd. 2016-02-24		(Seat No - 1)

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546	13036/2024	09.02.2024	WP (C) - 2670/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
547	13037/2024	09.02.2024	CRLMP - 80/2024	PRASANTA KUMAR SATAPATHY	GENERAL		Order Dtd. 2024-02-06	WRIT BRANCH-7	(Seat No - 10)
548	13038/2024	09.02.2024	WP (C) - 2662/2024	MANAS PATI	GENERAL		Order Dtd. 2024-02-08	WRIT BRANCH-2	(Seat No - 7)
549	13041/2024	09.02.2024	WP (C) - 11441/2020	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-7	(Seat No - 15)
550	13043/2024	09.02.2024	WP (C) - 1867/2024	STATE OF ODISHA	GENERAL		Order Dtd. 2024-02-07	WRIT BRANCH-1	(Seat No - 2)
551	13046/2024	09.02.2024	CRLMC - 61/2024	BISWA RANJAN NAYAK	GENERAL		Order Dtd. 2024-02-08		(Seat No - 2)
552	13049/2024	09.02.2024	ABLAP L- 10620/2023	SAROJ BARIK	GENERAL		Order Dtd. 2023-09-29	BAIL -1	(Seat No - 2)
553	13050/2024	09.02.2024	ABLAP L- 12871/2023	SUBRAT KUMAR DAS	GENERAL		Order Dtd. 2024-02-29	BAIL -2	(Seat No - 7)
5	13052	09.02.	CRLRE	BISWAJIT	GEN		Order Dtd. 2024-02-08	CRIM	(S

54	/2024	2024	V-4/2023	PATTNAIK	ERA L			INAL REVI SION	ea t No - 2)
555	13053 /2024	09.02. 2024	ABLAP L- 697/2 024	PANCHANAN PANIGRAHI	GEN ERA L		Order Dtd. 2024-02-08	BAIL -1	(S ea t No - 5)
556	13054 /2024	09.02. 2024	WP (C) - 2682/ 2024	MANAS PATI	GEN ERA L		Order Dtd. 2024-02-08	WRIT BRAN CH-2	(S ea t No - 7)
557	13077 /2024	09.02. 2024	BLAPL - 666/2 024	KHUSBU PANIGRAHI	GEN ERA L		Order Dtd. 2024-02-09		(S ea t No - 7)
558	13078 /2024	09.02. 2024	CRLMP - 2478/ 2023	MANTU MALLIK	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-8	(S ea t No - 39 )
559	13092 /2024	09.02. 2024	CRLMP - 97/20 24	MANTU MALLIK	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-7	(S ea t No - 10 )
560	13128 /2024	09.02. 2024	WP (C) - 2805/ 2024	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-4	(S ea t No - 37 )
561	13129 /2024	09.02. 2024	CONTC - 9547/ 2023	SANDHYARANI PANI	GEN ERA L		Judgement Dtd. 2024-02-06	CONT EMPT	(S ea t No - 1)
562	13275 /2024	09.02. 2024	WA- 1348/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S ea t

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563	13276/2024	09.02.2024	WA-2715/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-1)
564	13277/2024	09.02.2024	WA-2717/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-1)
565	13278/2024	09.02.2024	WA-401/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-1)
566	13279/2024	09.02.2024	WA-399/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-2)
567	13280/2024	09.02.2024	WA-398/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-2)
568	13281/2024	09.02.2024	WA-91/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-7)
569	13282/2024	09.02.2024	WA-226/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Seat No-5)
570	13283/2024	09.02.2024	WA-794/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-2)
57	13284/2024	09.02.2024	WA-2542/	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-06	WRIT APPEAL	(Seat No-2)

1			2023		L			AL	t No - 4)
5 7 2	13285 /2024	09.02. 2024	WA- 1416/ 2022	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-11	WRIT APPE AL	(S ea t No - 4)
5 7 3	13286 /2024	09.02. 2024	ABLAP L- 15308 /2023	RINKU NAYAK	GEN ERA L		Order Dtd. 2024-02-05	BAIL -1	(S ea t No - 2)
5 7 4	13287 /2024	09.02. 2024	ABLAP L- 15361 /2023	RINKU NAYAK	GEN ERA L		Order Dtd. 2024-02-05	BAIL -1	(S ea t No - 2)
5 7 5	13288 /2024	09.02. 2024	WA- 1707/ 2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S ea t No - 7)
5 7 6	13289 /2024	09.02. 2024	CONTC - 9545/ 2023	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-02-06	CONT EMPT	(S ea t No - 1)
5 7 7	13290 /2024	09.02. 2024	WP (C) - 2606/ 2024	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
5 7 8	13291 /2024	09.02. 2024	WP (C) - 2610/ 2024	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
5 7 9	13292 /2024	09.02. 2024	ABLAP L- 984/2 024	LALATENDU PAL	GEN ERA L		Order Dtd. 2024-02-09	BAIL -2	(S ea t No - 8)
5	13293	09.02.	ABLAP	KUMAR KASHYAP	GEN		Order Dtd. 2024-02-09		(S

80	/2024	2024	L-15010/2023		ERA L				eat No - 8)
581	13294/2024	09.02.2024	CRLMC - 322/2024	DEBASIS MISHRA	GEN ERA L		Order Dtd. 2024-02-09		(S eat No - 8)
582	13295/2024	09.02.2024	ABLAP L-8270/2021	HAREKRUSHNA DASH	GEN ERA L		Order Dtd. 2024-02-09	BAIL -2	(S eat No - 16)
583	13297/2024	09.02.2024	WA-613/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-17	WRIT APPE AL	(S eat No - 1)
584	13298/2024	09.02.2024	WA-1132/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S eat No - 1)
585	13299/2024	09.02.2024	WA-1133/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S eat No - 1)
586	13300/2024	09.02.2024	WA-2076/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-03	WRIT APPE AL	(S eat No - 4)
587	13301/2024	09.02.2024	WA-1914/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-10	WRIT APPE AL	(S eat No - 2)
588	13304/2024	09.02.2024	WA-371/2023	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-11-20	WRIT APPE AL	(S eat No -



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589	12680/2024	09.02.2024	WP (C) - 2134/2010	SUVENDU BARIK	GENERAL		Order Dtd. 2015-01-13		(Seat No - 2)
590	12707/2024	09.02.2024	SA- 211/1998	J P KAR	GENERAL		Order Dtd. 2024-01-24	SECOND APPELLAL	(Seat No - 3)
591	12711/2024	09.02.2024	WP (C) - 16880/2017	H K PANDA	GENERAL		PetitionAnnexure,		(Seat No - 3)
592	12715/2024	09.02.2024	WP (C) - 11572/2023	B N SWAIN	GENERAL		Order Dtd. 2023-06-25	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 119)
593	12718/2024	09.02.2024	WP (C) - 21834/2023	M NAIK	GENERAL		Order Dtd. 2023-07-17	WRIT BRANCH-2	(Seat No - 50)
594	12722/2024	09.02.2024	WP (C) - 21829/2023	M NAIK	GENERAL		Order Dtd. 2023-07-17	WRIT BRANCH-2	(Seat No - 50)
595	12725/2024	09.02.2024	WP (C) - 32200/2022	S K PRADHAN	GENERAL		Order Dtd. 2023-01-04	WRIT BRANCH-1	(Seat No - 3)
596	12731/2024	09.02.2024	WP (C) - 7896/2013	B K GOCHHAYAT	GENERAL		Order Dtd. 2014-07-01Petition, Annexure, Misc .case, Entire Order,		(Seat No - 3)

597	12736/2024	09.02.2024	WP (C) - 24377/2023	B K PADHI	GENERAL		Order Dtd. 2023-08-17	WRIT BRANCH-5	(Seat No - 22)
598	12739/2024	09.02.2024	WP (C) - 39681/2021	C R NAYAK	GENERAL		Order Dtd. 2024-02-02	WRIT BRANCH-8	(Seat No - 40)
599	12743/2024	09.02.2024	WP (C) - 24759/2023	Y DAS	GENERAL		Order Dtd. 2024-01-29	WRIT BRANCH-2	(Seat No - 6)
600	12746/2024	09.02.2024	WP (C) - 10509/2013	P SINGH	GENERAL		Order Dtd. 2013-08-06 Petition, Annexure,		(Seat No - 6)
601	12750/2024	09.02.2024	WP (C) - 819/2023	P SINGH	GENERAL		Order Dtd. 2023-08-29	WRIT BRANCH-1	(Seat No - 30)
602	12754/2024	09.02.2024	WPC (O AC) - 3050/2018	S NANDA	GENERAL		Order Dtd. 2022-03-08	OA Branch	(Seat No - 1)
603	12757/2024	09.02.2024	WPC (O AC) - 3367/2015	A SUNDARAY	GENERAL		Order Dtd. 2024-01-24	OA Branch	(Seat No - 1)
604	12760/2024	09.02.2024	WA- 838/2020	G D MALLICK	GENERAL		Order Dtd. 2023-10-05	WRIT APPEAL	(Seat No - 4)
60	12763/2024	09.02.2024	WA- 3114/	G D MALLICK	GENERAL		Order Dtd. 2024-01-25	WRIT APPE	(S ea

5			2023		L			AL	t No - 4)
6 0 6	12765 /2024	09.02. 2024	WA- 2130/ 2023	G D MALLICK	GEN ERA L		Order Dtd. 2023-10-13	WRIT APPE AL	(S ea t No - 6)
6 0 7	12770 /2024	09.02. 2024	RSA- 3/201 7	N K ROUT	GEN ERA L		Order Dtd. 2022-11-25	SECO ND APPE AL	(S ea t No - 4)
6 0 8	12773 /2024	09.02. 2024	SA- 127/1 991	T K MOHANTY	GEN ERA L		Order Dtd. 2024-01-31	SECO ND APPE AL	(S ea t No - 4)
6 0 9	12776 /2024	09.02. 2024	SA- 108/1 999	B N MUDULI	GEN ERA L		Order Dtd. 2024-02-06	SECO ND APPE AL	(S ea t No - 7)
6 1 0	12789 /2024	09.02. 2024	OJC- 958/1 996	G D MALLICK	GEN ERA L		Order Dtd. 2019-08-30	WRIT BRAN CH-3	(S ea t No - 12 )
6 1 1	12792 /2024	09.02. 2024	OJC- 11529 /1997	L D SAHOO	GEN ERA L		Order Dtd. 2022-08- 25Petition,Annexure,Coun ter,Rejoinder,Affidavit,	WRIT BRAN CH-4	(S ea t No - 37 )
6 1 2	12796 /2024	09.02. 2024	FAO- 198/2 023	G C BARIK	GEN ERA L		Order Dtd. 2024-02-07	MISC . APPE AL SEC.	(S ea t No - 2)
6 1 3	12800 /2024	09.02. 2024	CONTC - 668/2 018	H K PANDA	GEN ERA L		PetitionAnnexure,		(S ea t No - )

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6 1 4	12804 /2024	09.02. 2024	ABLAP L- 10878 /2020	J PRADHAN	GEN ERA L		Order Dtd. 2020-11-23	BAIL -1	(S ea t No - 8)
6 1 5	12807 /2024	09.02. 2024	ABLAP L- 11932 /2020	J PRADHAN	GEN ERA L		Order Dtd. 2020-11-23	BAIL -2	(S ea t No - 7)
6 1 6	12817 /2024	09.02. 2024	RVWPE T- 195/2 022	J PRADHAN	GEN ERA L		Order Dtd. 2023-01- 04Petition,Annexure,Enti re Order,	CIVI L REVI SION	(S ea t No - 1)
6 1 7	12822 /2024	09.02. 2024	CRLMA - 414/2 023	S MOHANTY	GEN ERA L		Order Dtd. 2024-02-08	BAIL -2	(S ea t No - 8)
6 1 8	12827 /2024	09.02. 2024	WP (C) - 21479 /2012	P K LENKA	GEN ERA L		Order Dtd. 2012-11- 21Petition,Annexure,		(S ea t No - 8)
6 1 9	12831 /2024	09.02. 2024	WP (C) - 12316 /2007	J R DAS	GEN ERA L		Order Dtd. 2007-10-09		(S ea t No - 8)
6 2 0	12833 /2024	09.02. 2024	CMP- 108/2 018	B BEHERA	GEN ERA L		Order Dtd. 2018-03-14		(S ea t No - 8)
6 2 1	12836 /2024	09.02. 2024	CONTC - 6763/ 2023	M NAIK	GEN ERA L		Order Dtd. 2023-09-15		(S ea t No - 8)
6 2 2	12839 /2024	09.02. 2024	WP (C) - 958/2 022	B BAISAKH	GEN ERA L		PetitionMisc.case,	WRIT BRAN CH-8	(S ea t No

									- 40 )
6 2 3	12844 /2024	09.02. 2024	WP (C) - 16077 /2011	N K SATAPATHY	GEN ERA L		Order Dtd. 2011-06-30		(S ea t No - 40 )
6 2 4	12845 /2024	09.02. 2024	WP (C) - 28966 /2023	P K PAL	GEN ERA L		Order Dtd. 2024-02-06	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
6 2 5	12846 /2024	09.02. 2024	WP (C) - 3510/ 2022	P K LENKA	GEN ERA L		Order Dtd. 2024-01-08	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
6 2 6	12847 /2024	09.02. 2024	WP (C) - 1448/ 2024	S C ACHARI	GEN ERA L		Order Dtd. 2024-01-25	WRIT BRAN CH-5	(S ea t No - 22 )
6 2 7	12848 /2024	09.02. 2024	BLAPL - 2628/ 2022	S K SINGH	GEN ERA L		Order Dtd. 2023-04-11	BAIL -1	(S ea t No - 8)
6 2 8	12849 /2024	09.02. 2024	CRLRE V- 164/2 002	J PRADHAN	GEN ERA L		Order Dtd. 2022-11-14		(S ea t No - 8)
6 2 9	12882 /2024	09.02. 2024	WP (C) - 16077 /2011	N K SATAPATHY	GEN ERA L		Order Dtd. 2011-06- 30Petition,Annexure,Misc .case,		(S ea t No - 8)
6 3	12887 /2024	09.02. 2024	WP (C) -	P. K. DASH	GEN ERA		Order Dtd. 2023-03-20	WRIT BRAN	(S ea

0			4692/ 2023		L			CH-2	t No - 9)
6 3 1	12912 /2024	09.02. 2024	WP (C) - 13483 /2010	SUVENDU BARIK	GEN ERA L		Order Dtd. 2023-12-01	WRIT BRAN CH-7	(S ea t No - 48 )
6 3 2	13019 /2024	09.02. 2024	BLAPL - 572/2 024	SR PRADHAN	GEN ERA L		Order Dtd. 2024-02-07		(S ea t No - 48 )
6 3 3	13059 /2024	09.02. 2024	WP (C) - 24365 /2023	SRINIBASH MOHANTY	GEN ERA L		Order Dtd. 2024-02- 01Petition,Annexure,	WRIT BRAN CH-5	(S ea t No - 22 )
6 3 4	13089 /2024	09.02. 2024	WP (C) - 16840 /2017	A. K. PRUSTI	GEN ERA L		PetitionCounter,Rejoinde r,	WRIT BRAN CH-2	(S ea t No - 45 )
6 3 5	13120 /2024	09.02. 2024	WP (C) - 34814 /2020	P K BEHERA	GEN ERA L		Order Dtd. 2024-02-02	WRIT BRAN CH-4	(S ea t No - 19 )
6 3 6	13159 /2024	09.02. 2024	MATA- 142/2 016	NIRANJAN SAHOO	GEN ERA L		Order Dtd. 2023-06-30	FIRS T APPE AL	(S ea t No - 5)
6 3 7	13238 /2024	09.02. 2024	SA- 258/1 998	DHULA	GEN ERA L		Misc.case	SECO ND APPE AL	(S ea t No - 3)
6 3	13274 /2024	09.02. 2024	ABLAP L-	S CHOUDHURY	GEN ERA		Order Dtd. 2017-08-03		(S ea

8			11978 /2017		L					t No - 3)
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